

[Placed in Library, see No. LT-149|62].

- (b) The Treasurer of Charitable Endowments, Bombay (Reconstitution) Order, 1962 published in Notification No. G.S.R. 217 dated the 17th February, 1962 [Placed in Library, see No. LT-150|62].

taken thereon is being taken and encroachments are being removed. So far as the actual number is concerned, there are different figures so far as different Ministries are concerned. The Honorable Member will find that a large number of them have been removed—533 in one case, 319 in another and 814 in the third. So many have actually been demolished.

- (ii) A copy each of the following Notifications under sub-section (2) of section 3 of the All India Services Act, 1951, making certain amendments to schedule III to the Indian Administrative Service (Pay) Rules, 1954:—

- (a) G.S.R. No. 311 dated the 17th March, 1962.
 (b) G.S.R. No. 352 dated the 24th March, 1962.
 (c) G.S.R. No. 381 dated the 31st March, 1962.
 (d) G.S.R. No. 426 dated the 7th April, 1962.
 (e) G.S.R. No. 573 dated the 28th April, 1962.

[Placed in Library, see No. LT-147|62].

- (iii) a copy of Notification No. G.S.R. 424 dated the 7th April, 1962 making certain amendment to Schedule III to the Indian Police Service (Pay) Rules, 1954, under sub-section (2) of section 3 of the All India Services Act, 1951. [Placed in Library, see No. 148|62].

- (iv) a copy each of the following orders under sub-section (5) of section 4 of the Inter-State Corporations Act, 1957:—

- (a) The Bombay Nursing Council (Reorganisation) Order, 1962 published in Notification No. G.S.R. 125 dated the 3rd February, 1962

UTTAR PRADESH FOODGRAINS (RESTRICTIONS ON BORDER MOVEMENT) AMENDMENT ORDER, 1962

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): Sir, I beg to lay on the Table a copy of the Uttar Pradesh Foodgrains (Restrictions on Border Movement) Amendment Order, 1962 published in Notification No. G.S.R. 684 dated the 19th May, 1962, under sub-section (6) of section 3 of the Essential Commodities Act, 1956. [Placed in Library, see No. LT-151|62].

12.26 hrs.

CORRECTION OF ANSWER TO STARRED QUESTION NO. 125

The Minister of Education (Dr. K. L. Shrimali): Sir in reply to a supplementary question by Shrimati Renuka Ray on 20th March, 1962, I stated that the books have already been translated. The reply was in answer to supplementary questions on the main starred question No. 125 on the cheap re-publication of American books, put in by Shri A. M. Tariq for reply in the Lok Sabha on 20-3-1962.

I am now informed that there is a small factual inaccuracy in the above statement in regard to the extent of the translation so far done. The correct position is that "only the English translation of the table of contents of the books has so far been prepared."